Report and Accounts (1988-89) of the Hindustan Vegetable Oils Corporation Limited, New Delhi and related papers.

SHRI M.S. GURUPADASWAMY. On behalf of Shri Nathu Ram Mirdha, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

> (i) Fifth Annual Report and Acconts of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

> (ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-256/89 for (i) and (ii)]

THE DEPUTY CHAIRMAN: Too many things are being laid on behalf of others.

SHRI M. M. JACOB (Kerala): Madam, was it authorised? Did you get a letter of authorisation?

THE DEPUTY CHAIRMAN: The Secretary says that he has got the letter.

- I. Report and Accounts (1988-89) of the Hindustan Shipyard Limited, Visakhapatnam and related papers.
- II. Report and Accounts (1988-89) of the Inland Waterways Authority of India, New Delhi and related papers.

THE MINISTER OF SURFACE TRANSPORT AND THE MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:---

(i) Thirty-seventh Annual Report and Accounts of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-93/89 for (i) and (ii)]

II. A copy each (in English and Hindi) of the following papers, under section 24 of the Inland Waterways Authority of India Act, 1985:---

(i) Annual Report and Accounts of the Inland Waterways Authority of India, New Delhi, for the year 1988-89 together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Authority.[Placed in Library. See No. LT-257/89 for (i) and (ii)]

- I. Statement giving reasons for the delay in laying of Report and Accounts (1987-88 and 1988-89) of the Hooghly Dock and Port Engineers Limited, Calcutta.
- II. Statement giving reasons for the delay in laying of Report (1988-89) of National Ship Design and Research Centre Limited, Visakhapatnam.

SHRI K.P. UNNIKRISHNAN: I also lay on the Table a copy each (in English and Hindi) of the following papers:—

> (i) Statement giving reasons for the delay in laying of the Annual Report and Accounts of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1987-88 and 1988-89.

(ii) Statement giving reasons for the delay in laying of the Annual Report of National Ship Design and Research Centre Limited, Visakhapatnam, for the year 1988-89. [Placed in Library. See No. LT-99/88 for (i) and (ii)]

- 1. Report and Accounts (1988-89) of the Bharat Gold Mines Limited and related papers.
- IJ. Report and Accounts (1988-89) of the Hindustan Zinc Limited, Udaipur and related papers.

श्री राम विलास पासवानः उपसभापति महोदया. मैं आपकी अनुमति से श्री दिनेश गोखामी जी की ओर से निम्नलिखित पत्र सभापटल पर प्रस्तुत करता हुं:

कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी और हिन्दी में) सभा पटल पर रखेंगेः—

> (i) (क) 1988-89 के वर्ष के लिए भारत गोल्ड माइन्स लिमिटेड, का सत्रहवां वार्षिक प्रतिवेदन तथा लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

> (ख) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा ।

> [पुस्तकालय में रखे गए। (क) और (ख) के लिए देखिए सं॰ एल॰ ्टी॰-258/89]

> (ii) (क) 1988-89 के वर्ष के लिए हिन्दुस्तान ज़िंक लिमिटेड, उदयपुर का तेईसवां वार्षिक प्रतिवेदन तथा लेखे. लेखाओं पर लेखापरीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

> (ख) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा। [पुस्तकालय में रखे गए। (क) और (ख) के लिए देखिए सं॰ एल टी॰-259/89]

- I. Report and Accounts (1988-89) of the Housing and Urban Development Corporation, New Delhi and related papers.
- II. Report and Accounts (1988-89) of the National Buildings Construction Corporation Limited, New Delhi and related papers.
- III. Report and Accounts (1988-89) of the Hindustan Prefab Limited. New Delhi and related papers.

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN): I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:---

- (i) (a) Nineteenth Annual Report and Accounts of the Housing and Urban Development Corporation, New Delhi, for the year 1988-89, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the Corporation. Placed in Library. See No. LT-60/89 for (a) and (b)]
- (ii) (a) Twenty-ninth Annual Report and Accounts of the National Buildings Construction Corporation Limited, New Delhi, for the year 1988-89, together with the Report Auditor's the on Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the Company. Placed in Library. See No. LT-58/89 for (a) and (b)]
- (iii) (a) Inirty-sixth Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi, for the vear 1988-89, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-59/89 for (a) and (b)]